

INDIAN FOREST SERVICE (PROBATIONERS' FINAL EXAMINATION) REGULATIONS, 1968

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INDIAN FOREST SERVICE (PROBATIONERS' FINAL EXAMINATION) REGULATIONS, 1968

In pursuance of rule 8 of the Indian Forest Service (Probation) Rules, 1968, the Central Government, in consultation with the State Governments and the Union Public Service Commission hereby makes the following regulations, namely:-

1. Short title and commencement :-

- (1) These regulations may be called the Indian Forest Service (Probationer's Final Examination) Regulations, 1968.
- (2) They shall be deemed to have come into force on 1st April, 1968.

2. Definitions :-

- (1) In these regulations, unless the context otherwise requires, "Schedule" means a Schedule appended to these regulations.
- (2) All other words and expressions used in these regulations and not defined shall have the meanings respectively assigned to them in the Indian Forest Service (Probation) Rules, 1968.

3. Final Examination :-

- (1) Every probationer shall, during and at or about the end of the period of training at the Institute, appear at the Final Examination
 - (i) written and practical examinations.
 - (ii) exercises, and
 - (iii) qualifying tests.
- (2) The written and practical examinations shall be held as follows :-
 - (i) First year Examination at or about the end of the first year of training at the Institute, and
 - (ii) Second year Examination at or about the end of the second year of training at the Institute.
- (3) Exercises in field work shall be held during the course of training at the Institute and during tours undertaken according to a phased programme.

(4) The Final Examination shall be conducted by the President in the manner laid down in these regulations.

(5) The dates on which and the places at which the various examinations and tests shall be held shall be fixed by the Central Government in consultation with the President.

4. Subjects and Syllabus for (A) Written and Practical examinations and (B) Exercises :-

The subjects for written and practical examinations and exercises shall be as mentioned below namely :-

(A) Written and Practical Examinations The subjects for these examinations and the maximum marks allotted to each of them shall be as follows namely:-

Group	Subjects	Paper	Theory	Practical	Total	Total of Group
1	2	3	4	5	6	7
First Year						
Forestry 1 (General)	1. Land Management and Soil Conservation		15		15	
	2. Range Management		10		10	
Forestry 11 (Core)	3. Silviculture	1	25		25	
	Silviculture	11	25		25	
	4. Mensuration	1	20		20	110
	Mensuration	11	20		20	
	Mensuration	III	20		20	
Earth Sciences	5. Geology		15	10	25	
	6. Soil Science		20	10	30	55
Physical Science	7. Surveying		25	25	50	
	8. Engineering	1	35		35	85
Biological Sciences	9. Botany	1	20	20	40	40
Forest Utilization	10. Forest Utilisation	1	35		35	
	Forest Utilisation	11	20		20	55
	Total		305	65		370
Second Year						
Forestry 1 (General)	1. Wild Life Management		20		20	45
	2. Environmental Conservation		10		10	45
	3. World Forestry		15		15	45
Forestry II (Core)	4. Silviculture	III	25		25	200
	Viva Voce in Silv.	IV	25		25	200
	5. Forest Management	IV	30		30	200
	6. Working Plans		60		60	200
	7. Forest Economics & Valuation		30		30	200
Forestry III	8. Forest Production		15		15	
	9. Forest Policy & Law		15		15	50
	10. Social Forestry		10		10	
	11. Tribal Welfare		10		10	
Physical	12. Engineering	11	35		35	45

Science	13. Forest Machinery		10		10	
Biological Science	14. Botany	II	20	20	40	
	15. Zoology & Entomology		20	10	30	90
	16. Mycology & Pathology		15	5	20	
Forest Utili sation	17. Forest Utilisation	III	30	10	40	70
	Forest Utilisation	IV	30		30	
Electives	18. Genetics		25		25	25
	or					
	Statistics					
	or					
	Ecology or Advanced					
	Forest Biometry					
	or					
	Advanced Forest					
	Economics & Valua tion or Wildlife					
	Management	Total	420	105		525

(B) Exercises The Subjects of these exercises and the maximum marks allotted to each of them shall be as follows :

Sl.No	Subjects. First	Year	Second Year	Total
1.	Study and practical work on tour	90	60	150
2.	Botanical collections during tours	12	8	20
3.	Engineering Plates	5	10	15
4.	Survey Plates	5		5
5.	Road Alignment		15	15
	Total	112	93	205
	Grand total for examination exercises	482	618	1100

The syllabus for the written and practical examinations and exercises shall be as specified in Part I of the First Schedule.

5. Qualifying tests :-

(1) Qualifying tests in the following subjects shall be conducted by the President and the maximum marks allotted to each of them shall be as follows, namely:-

- (i) First aid \ 10
- (ii) Weapon Training 10
- (iii) Equitation Training 10
- (ii) Regional language 20
- (v) Hindi 20
- (vi) Use and Maintenance of mechanised equipment 20
- (vii) Swimming 10

(2) Every probationer shall be examined in the regional language or one of the regional languages shown in column 2 of the Second Schedule against the ¹[cadre to which he is allocated. Where more than one regional language is shown against a ¹[cadre the President shall ascertain whether the probationer is already familiar with any of them and thereafter decide in consultation with the State Government (in which one of the regional languages the probationer shall be examined : ³ [Provided that probationers allocated to the following cadres shall be examined in one of the regional languages shown against them only with

effect from such date as the Central Government may, by order, specify in this behalf, namely :- Cadre Regional Language Assam-Meghalaya Khasi or Garo Nagaland Ao, Angami, Sema or Lotha. Union Territories Mizos.]

1. Subs. by D.P. and A.P. Notification No. 7/5/72-AIS(IV), dated 1st March, 1974.
3. Subs. by D.P. and A.P. Notification No. 12/2/72-AIS(III)-C, dated 13th June, 1973.

6. Minimum pass marks for examinations and standards of qualifying tests :-

Every probationer shall obtain in each group of subject a minimum of 50% and in the maximum aggregate 55% of the total number of marks at the written and practical examinations and exercises in the first year final examination and the second year final examination under Rg.4 and to pass the qualifying tests conducted by the President under Rg.5 by such standards as he may prescribe.

SCHEDULE 1

FIRST SCHEDULE

SCHEDULE 2

Second Schedule

\\ \\ \\ \\ [See Rg.5]

State Regional Language

Andhra Pradesh Tegulu or Urdu Assam-Meghalaya Assamese, Bengali, Assamese, Bengali Kashi or \\ \\ \\ \\
Garo Bihar Hindi Gujarat Gujarati Haryana Hindu Urdu Himachal Pradesh Hindi Jammu and Kashmir Urdu,
Kashmiri or Dogri Karnataka Kannada Kerala Malayalam Madhya Pradesh Hindi Maharashtra Marathi Manipur-
Tripura Manipuri, Bengali or Hindi Nagaland Nagamese in roman Script Orissa Oriya Punjab Punjab in
Gurumukhi script or Hindi Rajasthan Hindi Sikkim Nepali Tamil Nadu Tamil Uttar Pradesh Hindi West Bengal
Bengali or Hindi ACMU Anmachal Pradesh Assamese, Hindi, Malayalam, Goa, Mizoram B Marathi, Mizo, Tamil,
Urdu Union Territories